NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/68/ (IB)/2017

NAME OF THE PETITIONER(S)

: ROSE FLOWER COMPANY PAPER PVT LTD

NAME OF THE RESPONDENT(S)

: MEHRA COMPUTER SYSTEMS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

COUNSEL FOR RESPONDENT

R. MURACI

Manager - Accounts
Mehra Compiler Systems H

A-BOBU

ORDER

Counsel for petitioner present. Counsel for respondent and Shri S Balakrishnan, Manager-Accounts of the respondent company are present. Both the counsel submitted that the matter has already been settled and some payments were made to the petitioner. In view of the settlement arrived between the parties, time extended at request of both the counsel in regard to filing of memo giving the schedule of payment. Put up on 08.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)